

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) No, Sir. No building of the Postal Department is standing in the middle of the proposed Trichur-Ernakulam bye-pass road.

(b) and (c). Does not arise.

Functions of Petroleum Conservation Research Association

3180. DR. K. G. ADIYODI: Will the Minister of PETROLEUM be pleased to state:

(a) the functions of Petroleum Conservation Research Association;

(b) when the PCRA was commissioned;

(c) whether the PCRA is working at the State/district level, details thereof; and

(d) the reaction to the research carried by the PCRA among the public and how far it has been successful?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) The Petroleum Conservation Research Association (PCRA) is engaged in propagating the conservation of petroleum products in industrial, transport, domestic and agricultural sectors of economy through field studies, educational campaign and research and developmental activities.

(b) PCRA was registered in August, 1978.

(c) PCRA has its corporate office at Delhi and four regional offices at Delhi, Bombay, Madras and Calcutta.

(d) The efforts of PCRA in the various sectors of the economy are helping to create greater awareness for the need to conserve petroleum fuels. As an outcome of research and development activities sponsored by PCRA, fuel efficient Kerosene wick stove, LPG burner and low air pressure industrial burner have been successfully commercialised.

Distributorship of Cooking Gas

3181. SHRI V. S. VIJAYARAGHVAN: Will the Minister of PETROLEUM be pleased to state:

(a) whether present system of selecting persons for distributorship of cooking gas is working satisfactorily;

(b) if not, whether Government propose to change it; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) Yes, Sir.

(b) and (c). Do not arise.

Allotment of LPG Cylinders in Mandla District of Madhya Pradesh

3182. SHRI M. L. JHIKAM: Will the Minister of PETROLEUM be pleased to state:

(a) whether there is any provision for giving LPG cylinders and petrol agencies to adivasis in the areas predominantly inhabited by the tribals;

(b) if so, the number of adivasis given such agencies in the Mandla District of Madhya Pradesh; and

(c) if not, whether Government propose to take an initiative to give such agencies to the interested adivasis?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) Yes, Sir.

(b) and (c). The Oil Industry has not allotted any agency to the adivasis in Mandla District of Madhya Pradesh. However, Indian Oil Corporation (IOC) has proposals to develop one retail outlet each at Nainpur and Tikaria in Mandla District for allotment to members of the Scheduled Tribes. Advertisement for these locations were released on 22.7.83 but no applications were received by IOC in response thereto. The District Collector Social Welfare Department of the

State Government have been requested to send a panel of names for interview/selection by the concerned Oil Selection Board.

[English]

Allotment of Maruti Cars to M.Ps. on priority basis

3183. SHRI E.S.M. PAKEER MOHAMMED : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have any proposal to allot Maruti cars on priority to Members of Parliament; and

(b) if so, the details of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY & COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) No, Sir,

(b) Does not arise.

[Translation]

Difficulties of Power Drinking Water and Toilet in 'R' and 'S' Type Quarter at Armapur, Kanpur

3184. SHRI JAGDISH AWASTHI : Will the Minister of DEFENCE be pleased to state :

(a) whether his Ministry are aware of the difficulties regarding power, drinking water and toilet etc. being faced by the defence employees living in 'R' and 'S' type quarters of the residential colony of Armapur in Kanpur;

(b) if so, the action taken in this regard so far; and

(c) if no action has been taken the reasons therefor ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) Yes, Sir,

(b) and (c), Out of 756 Nos of 'S' Type Quarters, administrative approval for repairs and electrification of 240 Nos has been issued. The Factory management have been authorised to undertake repairs for

water supply and electrification in respect of 9.26 Nos. of 'R' Type quarters. Sanction for provision of toilet—one Latrine Block each for 'R' and 'S' type quarters has also been issued.

[English]

Steps to Curb Consumption of Petroleum Products

3185. SHRI R. ANNANAMBI : Will the Minister of PETROLEUM be pleased to state :

(a) whether the growth in demand for petroleum products in the face of a none too-bright prospect of an increase in the domestic production of crude will adversely affect India's external payments position by the end of the Seventh Five Year Plan; and

(b) if so, the steps proposed by Government to curb domestic consumption ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) The Seventh Five Year Plan has not yet been finalised. The impact, therefore, of the growth in demand for petroleum products on India's external payments position cannot be estimated at this stage.

(b) However, Government have proposed the following steps to curb domestic consumption;

(i) conservation in consumption of petroleum products;

(ii) development of alternate sources of energy as economically viable alternative to the conventional sources;

(iii) interfuel substitution;

(iv) fiscal and non-fiscal measures for demand management.

New Telephone Exchange Building at Biharsharif (Bihar)

3186. SHRI VIJAY KUMAR YADAV : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the building for the auto-